

16  
✓

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 379/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

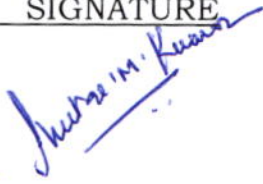

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2017

NAME OF THE PARTIES: BASF India Ltd.  
V/s.  
Colour Roof (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

16	Ms Sheetal Kumar a/o Nupur Awasthi	i/b M/s Consultants Teeis for Corporate Debtor	
16.	Sankalp Anantwar i/b Indialaw	for the petitioners	

ORDER

TCP No. 379/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and the Corporate Debtor are present.

At request of the Petitioner's Counsel, list this matter for 29.09.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)